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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/CAA/45/17  
NAME OF THE TRANSFEROR : CHEMFAB ALKALIS LTD  
NAME OF THE TRANSFERRE : TEAMECH CHLORATES LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PAWAN JHABAK FOR HARI SHANKAR MANT	COUNSEL FOR PETITIONERS	K.P. Jhabak
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**ORDER**

Shri Pawan Jhabak, counsel for petitioners present. Dy. Official Liquidator is also present and submitted that he has already submitted the report on 17.03.2017, copy of which has been given to the counsel for petitioner. The applicant submitted that report of stakeholders is yet to be received. Therefore, he seek enlargement of time. Put up on 23.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)